

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/11251/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 25th November, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No.DJB.I-11/2023-24/6923, dtd. 20.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 22.11.2024 till the morning of 25.11.2024.** The Chief Judicial Magistrate, Bongaigaon and in his absence, the Addl. Chief Judicial Magistrate, Bongaigaon and in his absence, the Sub Divisional Judicial Magistrate(S), Bongaigaon and in his absence, the S.D.J.M (S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/11252/A, dated , 25-11-24
Copy to-

✓ 1. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)

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